

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) The following quantities of cloth were passed for shipment (category-wise) from January to June, 1954:—

(Figures in million yards)

Coars	Medium	Fine	Super-fine	Total
105.98	301.38	49.27	12.33	468.96

(b) The export duty does not at present affect the competitive position of our coarse cloth.

(c) Understood to be 15,000 bales with mills at the end of July, 1954.

ALLOTMENT TO ORISSA

694. Shri Lakshmidhar Jena: Will the Minister of Planning be pleased to state:

(a) the amount allotted to the State of Orissa, year-wise, for the implementation of the various schemes envisaged in the First Five Year Plan and the amounts actually paid to that State each year; and

(b) what were the reasons for less amount, if any, being paid than the sum allotted?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) A statement is placed on the Table of the Lok Sabha. [See Appendix VIII, annexure No. 42]

(b) The amount of Central assistance paid is determined by the actual expenditure incurred in the financial year on approved schemes. Where the State Government was unable to spend the full amount allotted, the actual payment made was less.

CLOTH (EXPORT)

695. Shri M. S. Gurupadaswamy: Will the Minister of Commerce and Industry be pleased to state:

(a) the total yardage of cloth exported to China in August, 1954;

(b) whether any target of export has been fixed for the year 1954; and

(c) whether the present tempo of export would help to attain the target fixed for the year 1954?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Nil.

(b) It was estimated that about one thousand million yards will be exported.

(c) If the present tempo of export is maintained, we might be just a little short of this estimate.

LOANS TO PRIVATE ENTERPRISES

696. Shri S. N. Das: Will the Minister of Commerce and Industry be pleased to state:

(a) the names of the Limited Companies which have submitted applications to Government for loans or advances for their modernisation and expansion programmes during 1953 and 1954 giving the amounts that they asked for;

(b) the names of the cases in which the loans or advances have been sanctioned giving the amounts sanctioned in each case;

(c) the general considerations that are kept in view while sanctioning such loans and advances; and

(d) the terms and conditions attached to these loans or advances?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) to (d). A statement is attached. [See Appendix VIII, annexure No. 43.]

INDUSTRIES (TARGET OF PRODUCTION)

697. Shri Tulsidas: Will the Minister of Planning be pleased to state:

(a) the names of industries where the target of production laid down in the 'Programmes of Industrial Development' to be attained by 1955-56 has already been reached in 1953;

(b) the names of the industries in respect of which the target for 1955-56 is expected to be reached in 1954, judging from the trend of production in the first-half of 1954; and

(c) whether Government contemplate increasing the targets of production in respect of these industries